GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2184 ANSWERED ON:08.03.2000 FUND FOR STATES SANJAY PASWAN

Will the Minister of PLANNING be pleased to state:

- (a) the state-wise allocation made by the Union Government to each State during each of the year in Ninth Five Year Plan against their demand:
- (b) whether the Union Government is unable to release full amount to these States;
- (c) is so, the main reasons therefor;
- (d) whether the financial position of several Sates is of great concern;
- (e) if so, the States which are facing financing crisis; and
- (f) the decision now taken by the Government to provide full assistance to the State according to their demand and get them out the current crisis?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATEHEN MINISTRY OF STATISTICS ANI PROGRAMME IMPLEMENTATION AND INISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SHRI ARUN SHOURIE)

1. Andhra Pradesh 3579.55

(a) to (c): A statement giving State-wise details of approved Plan outlay during the first three years of the Ninth Five Year Plan is at Annexure.

Under the existing guidelines of the Planning Commission, the normal CentralAssistance is given to the States to the full extent if the total Plan expenditure does not fall below the originally approved / revised outlay and the expenditure of earmarked sectors/ schemes does not fall below the approved outlay for the same. In case of non achievement of total outlay / earmarked outlay, a proportionate cut in normal Central assistance is affected. In case of special category States, they are allowed to use up to 20% of normal Central Assistance to meet their Non Plan gap and cuts in Central Assistance are applied keeping the above in consideration.

(d) to (f): Yes, Sir. Most of the States are facing financial crisis. In order toovercome this crisis, Planning Commission has been impressing upon the States to generate higher levels of own resources, inter-alia by improving the performance of State level enterprises, increasing tax and non-tax revenues and also by containing non plan expenditure so that sufficient funds are available to finance the Plan. Various suggestions have also been made to improve the design and implementation of the projects/ schemes for better output, the details of which are covered in the Ninth Plan Document which has been placed in the Parliament House Libarary.

ANNEXURE ANNUAL PLANS - 1997-98 & 1999-2000 - ORIGINALLY APPROVED OUTLAYS- STATES

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(Rs. Crores)

Sl. States/UTs Annual Plan Annual Plan Annual Plan Annual Plan 1997-98 1999-2000

Approved Approved Approved Outlay Outlay Outlay

1. 2. 4. 5. 6.
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4678.95 5480.00

- 2. Arunachal Pradesh 600.00 625.00 665.00
- 3. Assam 1510.28 1650.00 1750.00
- 4. Bihar 2268.42 3768.74 3630.00
- 5. Goa 230.56 291.34 281.19
- 6. Gujarat 4509.62 5450.00 6550.00
- 7 Haryana 1576.04 2260.00 2300.00
- 8. Himachal Pradesh 1008.00 1440.00 1600.00
- 9. Jammu & Kashmir 1551.81 1900.00 1750.00
- 10. Karnataka 4153.59 5353.00 5800.00
- 11. Kerala 2851.10 3100.00 3250.00
- 12. Madhya Pradesh 3718.15 3700.00 4004.00 13. Maharashtra 8393.19 11600.73 12162.00

- 14. Manipur 410.00 425.00 475.00 15. Meghalaya 382.00 400.00 465.00
- 16. Mizoram 290.00 333.00 360.00 17. Nagaland 291.00 300.00 315.00

- 18. Orissa 2529.46 3084.43 3309.17 19. Punjab 2100.01 2500.00 2680.00
- 20. Rajasthan 3514.42 4300.00 4750.00
- 21. Sikkim 220.00 237.00 250.00
- 22. Tamil Nadu 4004.90 4500.00 5250.00
- 23. Tripura 439.91 440.00 475.00
- 24. Uttar Pradesh 7246.57 10260.00 11400.00 25. West Bengal 3907.62 4594.85 5787.00

UNION TERRITORIES

- 26. A & N Islands 261.84 320.00 400.00
- 27. Chandigarh 116.87 137.76 151.39 28. D & N Haveli 34.71 41.58 45.62 29. Daman & Diu 27.71 33.39 36.62

- 30. Delhi 2073.00 2700.00 3000.00 31. Lakshadweep 45.78 54.54 57.97 32. Pondicherry 219.85 241.00 312.00

Total (UTs) 2779.76 3528.27 4003.60

Total (States & UTs) 64065.96 80720.31 88741.96 ______ ____ ____